



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1391/2014	MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA MR. P J PHUKAN GA, ASSAM MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT. GA, ASSAM
2	WP(C)/1487/2022	PRAFULLA KALITA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM
3	WP(C)/4826/2023	ANJUWARA AHMEDA Versus STATE OF ASSAM AND 3 ORS.	MR. S ALIM	GA, ASSAM
4	WP(C)/5705/2023	PADUMI RAY Versus THE STATE OF ASSAM AND 7 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS MR H P GUWALA MR. A BORO	SC, ELEM. EDU
5	WP(C)/6893/2023	SANJEET KUMAR BORAH Versus THE UNION OF INDIA AND 11 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MRS. R DEVI (r-1) DY.S.G.I. SC, ASSAM UNIVERSITY

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1875/2018	RUHUL AMIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM
2	WP(C)/3688/2018	PUROBI PANDIT Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. P S BISWAS MR. J BRAHMA MS S SENGUPTA	SC, ELEM. EDU MR. M U MAHMUD (R6) MR. M ALI (R6) MR P K DAS (R6) SC, BTADC
3	WP(C)/1982/2019 WITH WP(C) 7999/2015 (D/O)	CHAND MIA @ CHAN MIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S U AHMED	GA, ASSAM MR. M H TALUKDAR MR A HAWARI SC, REVENUE
4	WP(C)/1992/2019	MUKUL KRISHNA MISHRA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A DEKA	SC, EDU
5	WP(C)/9255/2019	RINKUMONI DEKA AND 41 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR J DAS MR. A BARUAH	GA, ASSAM SC, LABOUR AND UNEMPLOYMENT

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./145/2020	ABDUL BARI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
2	CRP/117/2022	TULU DEY Versus MADHU AGARWAL AND 3 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI	MR. R ALI (r-1) M KALITA (r-1) MR M BORO (r-1)
3	CRP(IO)/366/2023	KUMUD CH KUMAR AND 5 ORS Versus MADAN KUMAR	MR. B J MUKHERJEE MS R SAHA	
4	I.A.(Civil)/724/2023 in WP(C)/4545/2019	ON THE DEATHH OF RANJIT DAS, HIS LEGAL HEIRS RANA ASHIM DAS AND ANR. Versus DOLOO TEA CO. (INDIA) LTD. AND 2 ORS.	MR J PAYENG	GA, ASSAM
	WITH WP(C)/4545/2019	RANJIT DAS Versus DOLOO TEA CO. (INDIA) LTD. AND 2 ORS.	MR. R SARMA MR. K M HALOI MR. B DAS	GA, ASSAM (R- 3) MR G KHANDELIA MR. K DEKA (R- 1 & 2) MR. K DEKA (R- 1 & 2) SC, L C
5	WP(C)/5568/2023	FORYOUR RESQUE PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. B CHAKRABORTY (r-6) MR. B CHAKRABORTY (r-6) MRS P HAZARIKA (R-6)

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